GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1324
ANSWERED ON:30.11.2012
TAX CONCESSION TO INDUSTRIAL UNITS IN TRIBAL AREAS
Chavan Shri Harischandra Deoram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken any initiatives to provide exemption from Central Excise, Sales Tax and Service Tax etc. to help the entrepreneurs and the Industrial units of the tribal areas of Maharashtra Region;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): No, Sir.
- (b): Does not arise in view of (a) above.
- (c): The general policy is not to provide any tax exemption to specific areas/districts of particular States. However, exemption from excise duty is available to clearances upto Rs. 1.5 crore in a financial year to small scale industries. Similarly, exemption from service tax is available to taxable services upto a value of Rs. 10 lakhs in a financial year to small service providers. These exemptions are available to all eligible entities.